NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

68/2018

PETITION NUMBER

: CP/68/(IB)/2018

NAME OF THE PETITIONER(S)

: DAIMLER FINANCIAL SERVICES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: THE SRI VENKATESA MILLS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C. THANGARANI RESPONDENT

E. SANTHANALAKSHMI Petitioner

Roula

ORDER

Counsel for Financial Creditor present. Counsel for respondent present and prayed for time to file counter. He also stated that the respondent is intending to settle the matter. Time is enlarged at request for filing counter and making submissions in regard to the settlement. Put up on 27.02.2018.

(S VIJAYĀRĀGHAVAN) Member(Technical)

sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc